

F.No. 01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.12.2017

ORDER NO. 166 OF 2017

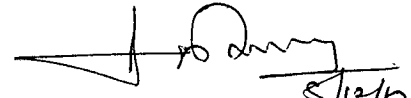
Hon'ble President is pleased to order the following sitting commencing from **11/12/2017** to **29/12/2017** or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 18.12.2017 to 22.12.2017	Excise, Customs & Service Tax Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 26.12.2017 to 29.12.2017	Excise, Custom & Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 11.12.2017 to 15.12.2017	Excise, Custom & Service Tax Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (Judicial)	From 18.12.2017 to 29.12.2017	Single Member Matters as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A.Mohan Kumar)

Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.


Dy.Registrar

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.12.2017

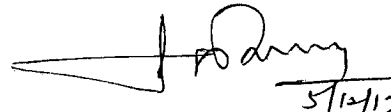
ORDER NO. 167 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 115/2017 for CESTAT Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri C.J.Mathew, Member (Technical)	From 11.12.2017 to 15.12.2017	Customs & Excise Division Bench matters.
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J.Mathew, Member (Technical)	From 18.12.2017 to 29.12.2017	Service Tax Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 11.12.2017 to 15.12.2017	Service Tax Division Bench matters
	From 18.12.2017 to 29.12.2017	Customs & Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (J)	From 11.12.2017 to 15.12.2017	Single Member Bench matters as notified
Hon'ble Shri M.V. Ravindran, Member (Judicial)	From 18.12.2017 to 29.12.2017 (Afternoon)	Single Member Bench matters as notified
Hon'ble Shri D.N. Panda, Member (J)	From 11.12.2017 to 14.12.2017	Single Member Bench matters as notified

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


5/12/17

(A.Mohan Kumar)
Registrar

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F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.12.2017

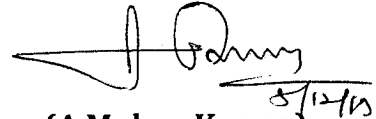
ORDER NO. 168 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **53 of 2017 for CESTAT Chennai** to the extent indicated below :-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri B. Ravichandran, Member (T)	From 18.12.2017 to 22.12.2017	Service Tax Division Bench matters
Hon'ble Ms. Sulekha Beevi C. S., Member (Judicial) and Hon'ble Shri M. M. Damodhar, Member (Technical)	From 18.12.2017 to 22.12.2017	Customs & Excise Division Bench matters.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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